

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. NO. 469 OF 2009**

Friday, this the 31st day of July, 2009.

**CORAM:**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

**HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

**P.H.Joy**

Ex-Technician(Ernakulam Telephone Exchange)

Now Administrative Assistant

Office of the Chief Inspector of Plantations,

Kottayam - 1

... **Applicant**

(By Advocate Mr. P.K.Ibrahim )

**versus**

The Principal General manager, Telecom  
BSNL Bhavan, Ernakulam, Kochi - 16

... **Respondent**

(By Advocate Mr. George Kuruvilla )

The application having been heard on 31.07.2009, the Tribunal  
on the same day delivered the following:

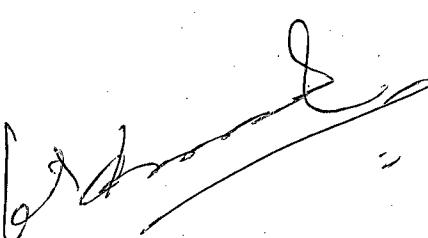
**ORDER**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

Counsel for applicant seeks permission to withdraw the OA with  
liberty to file fresh OA, if necessity arises. Permission is granted. OA is  
dismissed as withdrawn. No costs.

Dated, the 31st July, 2009.

  
**K.NOORJEHAN**  
**ADMINISTRATIVE MEMBER**

  
**Dr.K.B.S.RAJAN**  
**JUDICIAL MEMBER**

**vs**